LEAVE OF ABSENCE TO MEMBERS

Papers laid

(1) SHRI K. MADHAVA MENON

(2) ACHARYA NARENDRA DEVA

MR. CHAIRMAN: I have to inform hon. Members that the following letter has been received from Shri K. Madhava Menon:-

"As I am ill and unable to proceed to Delhi I request that I may be permitted to be absent from the meetings of the Rajya Sabha for this session beginning with the 23rd August."

Is it the pleasure of the House that permission be granted to Shri K. Madhava Menon for remaining absent from all meetings of the House during the current session?

(No hon, Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

I have to inform hon. Members that the following letter has been received from Acharya Narendra Deva:

"I have come to Europe for medical treatment and it will not be possible for me to return to India before next October. I understand that the Rajya Sabha will be in session some time in August and that its meetings will continue for a few weeks. It is a matter of great regret to me that it will not be possible for me to be present at any of i the meetings during the next session.

I seek permission of the House through you to remain absent from all meetings of the House during the next session. I shall feel grateful if the permission is granted."

Is it the pleasure of the House that permission be granted to Acharya Narendra Deva to remain absent from all meetings of the House during the current session?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

on the Table

There is a Message from the Lok Sabha. ۰.

MESSAGE FROM THE LOK SABHA.

THE PREVENTION OF FOOD ADULTERATION BILL, 1954

SECRETARY: Sir, I have to report to the House the following Message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 132 of the Rules of Procedure and Conduct of Business in th-Lok Sabha I am directed to enclosherewith a copy of the Preventio of Food Adulteration Bill, 1954, as passed by the Lok Sabha at its sitting held on the 26th August, 1954 '

Sir, I lay the Bill on the Table.

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING THE ACTION TAKEN BY THE GOVERNMENT ON THE VARIOUS ASSURANCES, PROMISES AND UNDERTAK-INGS GIVEN BY MINISTERS AND ON SUGGESTIONS MADE BY MEMBERS DUR-ING THE VARIOUS SESSIONS OF THE COUNCIL.

THE MINISTER FOR PARLIAMEN-TARY AFFAIRS (SHRI SATYA NARA-YAN SINHA): Sir, I beg to lay on the Table the following statements showing the action taken by the Government on the various assurances, promises and undertakings given by Ministers and on suggestions made by Members during the various sessions shown against each:

Assurances, etc.-

. Sixth Session. (i) Statement No. IV 1954. (ii) Statement No. VII . Fifth Session,

1953.

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